

Cost of construction of Running Rooms

1154. SHRI SANTOSHRAO GODE: Will the Minister of RAILWAYS be pleased to state:

(a) the sanctioned estimates for construction of Running Rooms at Badnera, Balarshaha, Narkhed and Warora; and

(b) what is the cost of actual construction of the above Running Rooms?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) The following estimates for construction of running rooms have been sanctioned at Badnera, Balharshah, Narkhed and Warora:—

Badnera:

(i) Provision of running room (48 beds) for Drivers & Firemen. Estimated cost: Rs. 3.25 lacs.

(ii) Provision of running room (48 beds) Estimated cost: Rs. 4.47 lacs.

Balharshah:

(i) Provision of running room (36 beds) for Guards & Drivers. Estimated cost: Rs. 3.48 lacs.

(ii) Provision of running room (12 beds) for Gaurds & Drivers. Estimated cost Rs. 1.22 lacs.

Narkhed:

(i) Provision of running room (18 beds) for Guards & Drivers. Estimated cost: Rs. 1.80 lacs.

Warora:

(i) Provision of running room (12 beds) for Gaurds & Drivers. Estimated cost: Rs. 1.97 jacs.

(b) The works are either in progress or have been recently completed and their accounts have not yet been finalised. As such, actual construction cost is not available at present.

Changes in the Representation of the People Act

1155. DR. BIJOY MONDAL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) steps being taken by Government to bring about changes in the Representation of the People Act, and rules and regulations framed thereunder in order to undo the motivated amendments introduced by the previous Government; and

(b) whether it is proposed to be done during the current session of the Parliament?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). Proposals for effecting changes in the Election law with a view *inter alia* to making the elections as free, fair and less expensive as possible, are under Government's consideration. It will take some time for the Government to reach decisions in the matter.

Absorption in Railway Service of Employees working in Television Deptt. in Tamil Nadu Express

1156. SHRI C. N. VISVANATHAN: Will the Minister of RAILWAYS be pleased to state whether the Railways propose to absorb in Railway service on regular basis the workers who are working now in Television Department in Tamil Nadu Express for the last seven years?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): The Tamil Nadu Express is running since 7th August 1976. Casual workers employed on Television will be considered for absorption in permanent Vacancies along with other casual staff.